

Declaration of Assets and Liabilities

Year 2022-23

I, SATISH DAS , son/daughter/wife of LATE SRICHANDRAHARIJAN ,Aged 50 years, belonging to BLAS service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and a dependents*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
/	(i)	Cash	500/-	ASHA KUMARI 5,000/-	SAMEER KUMAR 2,500/-	ANGEL KUMARI NIL	NIL
3	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	savinga/c- SBI -50,000/- ALLA.BANK- 25,000/- B.O.I- 7,000/-	POST OFFICE 80000	U.B.I. 15000	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-3,50,000/- (annual premium- 24,065/-)	LIC- 3,50,000/ (annual premium- 18,400/-)	LIC- 2,00,000/ (annual premium- 5200/-) 24487/-	LIC- 2,00,000/- (annual premium- 5200/-)	NIL
	(v)	Motor Vehicles (details of make, etc.)	TATA TIAGO(XT) 1.2(P) YEAR-2020 BAJAJ CT-100 YEAR-2007	HERO PLEASURE (110cc)	HERO PLEASURE (110cc)	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	Gold- 60gms+1 5gms (24 carat) 4,20,000	NIL	NIL	NIL
- E	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL - · · ·	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2.5 acre DUMRI PURNEA CMV- 5,00,000	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	NIL	1 kattha Bataura, patna CMV- 10,00,000	NIL	NIL	NIL
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	BHAGALPUR 640 SQ.FT. CMV- 1300000	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2023
(a)	(i) Loans from Banks	(i)SBI Car Loan (ii)SBI Home Loans	30,000/- 1500000/-
			TOTAL LOAN AMT. 15,30,000/-

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	(ii) Loans from financial institutions	NIL	NIL
ļ	(iii) Government	NIL	NIL
-	Dues:		
}	(a) dues to		
	departments dealing	l . [
	with government accommodation		
	(b) dues to	NIL	NIL
1	departments dealing		
	with supply of water	9	
	(c) dues to	NIL	NIL
	departments dealing with supply of		
	electricity		
	(d) dues to	NIL	NIL
	departments dealing with telephones		
	(e) dues to	NIL	NIL
	departments dealing		1411
	with government		
	transport (including	ļ	
	aircraft and	1	1
	helicopters) (f) Other dues, if any	NIL	NIL
**	(i) outlier date) is any	st weetler of	IVIL
(b)	(i) Income Tax	Filled Tax Mention for F.Y. 2021-22	51443/-
8	including surcharge	in A.Y. 2022-2023	
}	[Also indicate the assessment year	PAN- AMYPD8122E	
	upto which Income		
1	Tax Return filed. Give		
	also Permanent		
	Account Number		
	(PAN)] (ii) Wealth Tax [Also	NIL	NIL
	indicate the	INIL	INTL
	assessment year		
1	upto which Wealth	20	
	Tax return filed.]		
	(iii) Sales Tax [Only	NIL	NIL
	in case of proprietary business]		
	(iv) Property Tax	NIL	NIL
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C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA/1053
Gender	!-	M (M/F)
Date of Birth	:	0 1 0 1 1 9 7 3 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	;-	B.L.A.S. SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

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BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 41/21714

Name of Employee: SATISH DAS

Place: PATNA

Designation:

ASSISTANT

Date:.....

Department:

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

May 212167